

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 410**  
**IB/715/ND/2023**

**IN THE MATTER OF:**

Kuldeep Kumar Contractors

...

Applicant

Versus

Nbcc (India) limited

...

Respondent

**Under Section 9 of IBC 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant

: Mr. Kamal Kumar, Mr. Vidit Garg, Advs.

For the Respondent

:

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2024**.

**Sd/-**  
**(Court Officer)**